

## **Declaration or Assets and Liabilities**

Year-2024-25

So (65+)

I, RANJAH KUMARson/daughter/wife of U.IJAY RAY, aged. 33. Years,

belonging to .BJ.HAR V.IDHAH SABHA service and presently working as

OFFICE ATTENDANT given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants\*:

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## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash.					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Alc (86		MIL	HIL	NIL
(iii)	Bonds, Debentures and shares in Companies	HIL	NIL	NIL -	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	15,0000	NIL	NIL .	NIC	NIL
(v)	Motor Vehicles (details of make, etc.)	wheler	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	50 galaold	NOLD SHOOT	NIL	MIL	HIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	MIL	MIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. **	Description .	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	HIL	MIL	ML
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	MIL	ML	NIL.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	MIC	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	NIL	HIL	HIL
(v)	Other (such as interest in property)	NIC	NIL	MIL	. MIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI	5,76000	
	(ii) Loans from financial institutions	MIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	MIL	
	(b) dues to departments dealing with supply of water	NIL	HIC	
	(c) dues to departments dealing with supply of electricity	MIL	MIL	

Panian Kumar.

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	MIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DJCPK2751J	MIC	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	ALL	nuc	
	(iii) Sales Tax [ Only in case of proprietary business]	MIL	NIL	
	(iv) Property Tax			

C Personal Detail GPF/CPF/PRAN No.	:-	110145358459
Gender	:-	M (M/F)
Date of Birth	:-	0 5 0 6 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:- '	messanger
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ranjan Kumer. Name of Employee: RANDAH KUMAR

Designation: OFFICE ATTEMPANT

Department:

BIHAR VIDHAM SABHA

Note:

Place: PATHA

Date: 13/02/25

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Panjan kumar.